

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Seventh Schedule)

SHRI K.T. KOSALRAM : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India”

*The motion was adopted.*

SHRI K. T. KOSALRAM : I introduce the Bill.

15.32 hrs.

SALARIES AND ALLOWANCES OF  
MINISTERS (AMENDMENT)  
BILL\*

(Substitution of Section 3)

SHRI MOOL CHAND DAGA (Pali) : I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Salaries and Allowance of Ministers Act, 1952.”

*The motion was adopted.*

SHRI MOOL CHAND DAGA : I introduce\*\* the Bill.

\* Published, in Gazette of India Extraordinary Part-II, Section 2 dated 9-3-1984.

\*\* Introduced with the recommendation of the President.

15.33 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Articles 200 and 201)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

SHRI CHITTA BASU : I introduce the Bill.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : It is a very important Bill. It may be taken up for consideration today.

MR. DEPUTY SPEAKER : It will be taken up according to rules. I have no powers.

15.34 hrs.

FOREIGN CONTRIBUTION (REGULATION)  
AMENDMENT BILL\*

(Insertion of new section 6A)

SHRI B.V. DESAI : I beg to move for leave to introduce a Bill to amend the Foreign Contribution (Regulation) Act, 1976.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to amend the Foreign Contribution (Regulation) Act, 1976.”

*The motion was adopted.*

SHRI B. V. DESAI : I introduce the Bill.

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